

**FRIDAY, 17 SEPTEMBER, 2021****No. 268****SUMMONING OF THE SIXTEENTH SESSION OF THE SEVENTH LEGISLATIVE ASSEMBLY**

The Governor of Goa by his Order dated 17 September, 2021 has summoned the Seventh Legislative Assembly of the State of Goa to commence its Sixteenth Session on **Monday, 18 October, 2021.**

**No. 269****CALENDAR OF SITTINGS**

The Sixteenth Session of the Seventh Legislative Assembly of the State of Goa will have two sittings on the following days:

- (1) Monday, 18 October, 2021
- (2) Tuesday, 19 October, 2021

**No. 270****TIMINGS OF SITTINGS**

(1) The timings of the sittings of the House on all days will be as follows:

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|---|---|--|
| (i) Commencement                                | : | 11. 30 A.M.  |
| (ii) Lunch Break                                | : | 1. 00 P.M. to 2.30 P.M.  |
| (iii) Tea Break                                 | : | 4. 00 P.M. to 4.30 P.M.  |
| (iv) Adjournment for the day or <i>sine die</i> | : | 6. 00 P M. ( <i>or at the conclusion of the business for the day, whichever is earlier</i> ) |

(2) The House may alter the above timings by a Motion.

**No. 271****BALLOT OF STARRED AND UNSTARRED QUESTIONS**



(1) The ballot of the Starred and Unstarred Questions for that day will be conducted at 4 00 P.M. The Members are requested to deposit the notices of Starred and Unstarred Questions by 1 00. P.M. to ensure smooth conduct of the ballot by the Legislature Secretariat. The Members are further requested to restrict the number of Starred LAQ notices to THREE and Unstarred LAQ notices to FIFTEEN each.

(2) The following shall be the **Schedule** for receipt of notices and holding the ballot of notices of Starred and Unstarred Questions during the Sixteenth Session of the Seventh Goa Legislative Assembly:

Date of Answer (Group)	Last date for tabling Questions (Starred and Unstarred)	Departments concerned	Chief Minister/Dy. Chief Minister/ Minister concerned
<b><u>Monday</u></b> (Group 'A')  18/10/2021	24/09/2021  <b>(upto 1. 00 p.m.)</b>	Personnel, ARD, General Administration, Civil Aviation, Airport, Education, Information and Publicity, Forests, Planning, Statistics and Evaluation.	Chief Minister (Dr. Pramod Sawant)
		Tourism, Sports, Printing & Stationary, Official Language, Public Grievances.	Dy. Chief Minister (Shri Manohar Azgaonkar)
		Panchayati Raj, Transport, Housing with Housing Board, Protocol, Legislative Affairs.	Minister for Panchayati Raj (Shri Mauvin Godinho)
		Revenue, Information Technology, Labour and Employment.	Minister for Revenue (Smt. Jennifer Monserrate)
		Water Resources, Fisheries, Legal Metrology.	Minister for Water Resources (Shri Filipe Neri Rodrigues)



		Public Health, Industries, Trade and Commerce, Women and Child Development, Skill Development.	Minister for Public Health (Shri Vishwajit Rane)
<p><b><u>Tuesday</u></b> (Group 'B')</p> <p>19/10/2021</p>	<p>25/09/2021</p> <p><b>(upto 1. 00 p.m.)</b></p>	Home, NRI Affairs, Evacuee Property, Finance, Vigilance, Election, Mines, Museum, Animal Husbandry & Veterinary Services.	Chief Minister (Dr. Pramod Sawant)
		Town & Country Planning, Agriculture, Archives, Archaeology, Factories & Boilers.	Dy. Chief Minister (Shri Chandrakant Kavalekar)
		Public Works, Handicrafts, Textile & Coir, Goa Gazetteer.	Minister for P.W.D. (Shri Deepak Prabhu Pauskar)
		Science and Technology, Waste Management, Ports, Rural Development.	Minister for Science and Technology and Waste Management (Shri Michael Lobo)
		Art & Culture, Tribal Welfare, Civil Supplies & Consumer Affairs, Co-operation.	Minister for Art & Culture (Shri Govind Gawde)
		Power, Environment and Climate Change, Non-Conventional Sources of Energy, Law and Judiciary.	Minister for Power (Shri Nilesh Cabral)
		Urban Development, Social Welfare, River Navigation, Institute of Public Assistance (Providoria)	Minister for Urban Development (Shri Milind Naik)



**No. 272**

### **MANNER OF TABLING NOTICES**

Members are requested to deposit all notices of Questions, Calling Attention, Zero Hour Mentions etc. in the **Notice Box** kept in the Chamber of the Secretary, Legislature, Assembly Complex, Porvorim, Goa within the stipulated time. They are requested not to leave the notices with the Officers of the Assembly Secretariat. Only notices deposited in the **Notice Box** or online (**through e-assembly system**) will be treated as valid.

**No. 273**

### **NOTICES FOR ZERO HOUR**

Members are informed that the notices for making brief mentions on matters of urgent public importance during Zero Hour will have to be deposited in the **Notice Box** or online (**through e-assembly system**) **before 10.00 A.M.** on the day on which the brief mentions are required to be made.

**No. 274**

### **NOTICES FOR CALLING ATTENTION**

Members are informed that the notices for raising matters of urgent public importance under Rule 63 of the Rules of Procedure and Conduct of Business, shall be deposited in the **Notice Box** or online (**through e-assembly system**) **before 10.00 A.M.** on the day of the sitting on which the matter is proposed to be raised.

**No. 275**

### **MODE OF TABLING STARRED AND UNSTARRED QUESTIONS**

(1) In pursuance to the initiative of this Secretariat to facilitate paperless Assembly Session, the Members are informed that the notices of Starred and Unstarred LAQs can be tabled either online or in paper form. The Members are requested to use any one mode to submit their Questions. In case the Member has used both the modes of



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submission for a single question, then the LAQ tabled via **online** mode only will be considered valid.

(2) The Members may note that the notices (in paper form) of Starred and Unstarred Questions for the stipulated day need to be deposited in **Notice Box** by 1.00 P.M. It is requested not to leave the notices with the Officers of the Assembly Secretariat. Similarly, for online tabling, the Hon. Members may submit their Starred/Unstarred LAQs through the Legislature Website i.e. [www.goavidhansabha.gov.in](http://www.goavidhansabha.gov.in) by 1.00 P.M. to ensure efficacy in the ballot process.

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ASSEMBLY COMPLEX,  
PORVORIM-GOA.  
17 SEPTEMBER, 2021

NAMRATA ULMAN  
SECRETARY, LEGISLATURE

To,

All the Members of Goa Legislative Assembly (including Ministers).